

CENTRAL ADMINISTRATIVE TRIBUNAL
CIRCUIT BENCH AT RANCHI

O.A. NO. 051/00228/2019

DATE OF ORDER 12.03.2019.

Chandrama Prasad, s/o late hari Nath Prasad, aged 57 years, resident of mania Tand, Dhobi Talab, Near Sheo Mandir, PO, PS & District- Dhanbad-826401, Jharkhand, Presently posted as Multi Tasking Staff [in short MTS] mail office, Dhanbad, RMS, Dhanbad-826401, District- Dhanbad, Jharkhand.

By Advocate : Shri Rajendra Prasad

Versus

1. Union of India through the Secretary (Posts) & Chairman, Postal Service Board, Ministry of Communication, Department of Posts, Dak Bhawan, Sansad marg, New Delhi-110001.
2. The Chief Postmaster General, Jharkhand Circle, P.O.- & P.S. –Doranda, Ranchi-834002.
3. The Director Postal Service, Jharkhand Circle, P.O. & P.S.-Doranda, Ranchi-834002.
4. The Superintendent of Railway Mail Service, DH Division, PO, PS & District- Dhanbad-826401, Jharkhand.
5. The Head Record Offier, Dhanbad RMS, PO, PS & District- Dhanbad-826401, Jharkhand.

By Advocate : Shri A.K. Sharma

ORDER (ORAL)

Jayesh V. Bhairavia, Member (Judl.) :- L/c for applicant seeks permission to withdraw this O.A with a view to pursue this matter before the competent authority i.e respondent no.2.

2. Considering the above submission, permission is granted. Accordingly, the O.A stands dismissed as withdrawn. It is open for the applicant to take appropriate steps for redressal of his grievance. No costs.

(Dinesh Sharma)
Member (Admn.)
mks

(Jayesh V. Bhairavia)
Member (Judl.)

